

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP.NO. 721/2005 in CRIMINAL APPEAL NO(s). 849 OF 2004

TAIYAB KHAN & ORS.

Appellant (s)

VERSUS

STATE OF BIHAR (NOW JHARKHAND)

Respondent(s)

(With appln(s) for bail and office report )

Date: 11/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Anis Ahmed Khan,Adv.

Mr. Shoaib Ahmad Khan, Adv.

For Respondent(s)

Mr. Anil Kumar Jha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Post the appeal for an early hearing.

(R.K. DHAWAN)

(VEERA VERMA)

COURT MASTER

COURT MASTER